Title: Introduction of the Land Ports Authrority of India Bill, 2008.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): Sir, on behalf of Shri P. Chidambaram, I beg to move for leave to introduce a Bill to provide for the establishment of the Land Ports Authority of India for the development and management of facilities for cross border movement of passengers and goods at designated points along the international borders of India and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of the Land Ports Authority of India for the development and management of facilities for cross border movement of passengers and goods at designated points along the international borders of India and for matters connected therewith or incidental thereto".

The motion was adopted.

DR.	SHAKEEL	AHMAD: I	introduce	the Bill.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): Sir, may I make a submission? If you could kindly consider that this item at number 34, that is, the Bill if that could be taken up for consideration because after lunch we would be engaged in the matter relating to the Economic Situation in the country? ...(Interruptions) It is a short Bill. ...(Interruptions)

MR. SPEAKER: Do you want to take it up before the 'Urgent Matters'? No. We have got Urgent Matters after the Question Hour.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: Sir, that could be taken up later on because this is also urgently required. ...(Interruptions)

MR. SPEAKER: There is a lot of opposition. A lot of Noes are already there.

SHRI PAWAN KUMAR BANSAL: There are only two Noes. ... (Interruptions)

MR. SPEAKER: Regarding the matters to be called on, I will call Shri Santosh Gangwar because I have promised to him. But I have only one request to him that let us be brief.

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